

1	2	3	4
3 Persons who passed Higher Secondary (including Intermediates/undergraduates)		3530.4	623.9
4 Graduates (including Post-graduates)		2399.8	573.4
<b>TOTAL</b>		<b>26269.9</b>	<b>4447.5</b>

NOTE : 1. The information is collected at half-yearly intervals ending June and December each year.

2. Includes figures for University Employment Information and Guidance Bureaux except for Bihar, Haryana, Kerala, Punjab, Tamil Nadu and Union Territory of Chandigarh.

### Survey on handlooms

2771. SHRI G. VARADARAJ :  
SHRI N. RAJANGAM :  
SHRI VALAMPURI JOHN :  
SHRI M. VINCENT :

Will the Minister of TEXTILES be pleased to state :

(a) what is the progress made by Government in carrying out the census relating to the number of handlooms in the country and by when the work in this regard is likely to be completed;

(b) what is the current data available with regard to the number of handlooms in the country at present, state-wise;

(c) whether it is a fact that the Textile Committee was asked to carry out a survey regarding the number of handlooms in U.P.; and

(d) what are the roles and objectives of the National Handloom Development Corporation and how far it has been able to achieve its objectives since the inception of the Corporation ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The schedules for collection of data from households in regard to census of handloom along with instruction to the enumerators have been finalised and sent to States for printing. Since the work will have to be essentially done by the State Governments involving covering of households spread over wide areas and tabulation of data at the state level, it may not be possible to precisely

indicate the time by which the work will be completed.

(b) Statement showing number of handlooms statewise is attached (see below).

(c) The Market Research Wing of the Textile Committee had been entrusted with the task of carrying out survey of decentralised sector of Handlooms, Powerlooms etc. in U.P. to find out its yarn requirement in various details so that the U.P. State Textile Corporation can accordingly plan their production programme of yarn manufacture.

(d) The National Handloom Development Corporation has been set up with the main objective of supplying raw materials like yarn and dyes & chemicals to handloom weavers. During the first two years of its operation, the Corporation has opened yarn depots at Guwahati, Bhagalpur & Bihar-sharif. The Corporation is also supplying yarn to the handloom agencies in the State of Maharashtra, Kerala, Karnataka, Gujarat, Pondicherry, etc. It is also supplying dyes & chemicals to the handloom agencies by procuring them directly from manufacturers. It has reached a turnover of nearly Rs. 7 crores in 1985-86.

### Statement

Statewise No. of Looms	No. of Looms (in 1000s)
1	2
1. Andhra Pradesh	529
2. Assam	200
3. Bihar	100
4. Gujarat	20
5. Haryana	41
6. Himachal Pradesh	1
7. Jammu & Kashmir	37
8. Karnataka	103
9. Kerala	95
10. Madhya Pradesh	33
11. Maharashtra	80
12. Manipur	100

1	2
13. Meghalaya	5
14. Nagaland	20
15. Orissa	105
16. Punjab	21
17. Rajasthan	144
18. Sikkim	N.A.
19. Tamil Nadu	556
20. Tripura	100
21. Uttar Pradesh	509
22. West Bengal	256
<i>Union Territory</i>	
1. Andaman & Nicobar Island	N.A.
2. Arunachal Pradesh	N.A.
3. Chandigarh	N.A.
4. Dadra & Nagar Haveli	N.A.
5. Delhi	5
6. Goa Daman & Diu	N.A.
7. Mizoram	1
8. Lakshadweep	N.A.
9. Pondicherry	4
<b>TOTAL</b>	<b>3065</b>

#### Hunger Strike by the Employees of the Ashoka Hotel, New Delhi

2772. SHRI F. M. KHAN : Will the Minister of TOURISM be pleased to state :

(a) whether the employees of the Ashoka Hotel, New Delhi had gone on a hunger strike recently to press their demands; and

(b) if so, what are the demands of the employees and what action has been taken by Government thereon ?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED) : (a) and (b) Four employees belonging to union having no representative character went on hunger strike which was called off by them of their own. The demands of the employees were payment of bonus @ 20% as against their eligibility @ 8.33%. A negotiated settlement was reached by the Management with the representative trade unions which includes bonus @ 8.33% and grant of an advance of Rs. 20 lakhs recoverable from the Staff Welfare Fund for payment to the employees of Ashoka Hotel.

#### ITDC Units

2773. SHRI F. M. KHAN : Will the Minister of TOURISM be pleased to state:

(a) what are the names of the Units of ITDC operating at present; and

(b) what are the names of the Units earning profits or incurring losses and what are the reasons therefor ?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED) : (a) and (b) The information is given in the enclosed statement (*See below*) :

The main reasons for the losses are :

- Low occupancy due to surplus accommodation coupled with competition from other available hotels.
- Low tourist arrivals in a particular location.
- Setting up of Units for promotional purposes at some places, namely, at Aurangabad, Khajuraho, Patna, etc.

#### Statement

ITDC Units/Divisions making profit/loss during 1985-86

(Rupees in lakhs)

Name of the Unit/Division	1985-86		
	Turnover	Operating profit/loss	Net Profit/loss
1	2	3	4
1. Ashok Hotel, New Delhi	1188.89	319.32	116.43
2. Janpath Hotel, New Delhi	380.28	115.85	68.65
3. Lodhi Hotel, New Delhi	201.45	58.56	34.10